

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO-351**

TO BE ANSWERED ON-19.07.2018

**AVAILABILITY OF BIO-GAS IN REMOTE/RURAL AREAS**

351. SHRI RAM CHARAN BOHRA:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

- (a) whether the Government has any scheme to make available bio-gas in remote/rural areas of the country for cooking purposes;
- (b) if so, the details thereof;
- (c) the number of villages where bio-gas plants have been set-up during the last three years and the current year, State/ UT-wise; and
- (d) the steps taken by the Government to encourage the use of bio-gas cooking stove in the country ?

**ANSWER**

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C)  
(SHRI R.K. SINGH)

(a) & (b) The Ministry of New and Renewable Energy (MNRE) is implementing the New National Biogas and Organic Manure Programme (NNBOMP), a Central Sector Scheme, for setting up of small Biogas plants in the size range of 1 to 25 cubic metre in remote, rural and semi-urban areas of the country based on cattle dung and other mixed bio degradable wastes including human waste by linking toilets to biogas plants. The scheme aims to provide biogas as clean cooking fuel and organic bio-manure for sustaining soil health and increased crop yield.

A target of setting up of one lakh small biogas plants has been fixed for the current year, 2018-19 under the NNBOMP. The State/UT-wise details of the targets fixed for the current year are given in **Annexure-I**.

(c): State/UT-wise total numbers of biogas plants installed and the number of villages covered under the erstwhile National Biogas and Manure Management Programme (NBMMP) implemented during the last three years, 2015-16 to 2017-18 are given in **Annexure-II**. The targets for the current year under the New National Biogas and Organic Manure Programme (NNBOMP) have been communicated to States/UTs on 30.05.2018.

(d) In order to promote and encourage the use of biogas as a clean cooking fuel, the previous scheme NBMMP has been modified and redesigned as New National Biogas and Organic Manure Programme (NNBOMP). Under this programme, the size range of family type biogas plants has been enhanced up to 25 cubic metre capacity to cover untapped potential in the rural and semi-urban areas. In addition, the Central Financial Assistance (CFA) has also been enhanced under the NNBOMP, which varies from a minimum of Rs.7500/- per plant for 1 cubic metre size Biogas Plants to Rs.35,000/- per biogas plant in the small biogas plant size range of 20-25 cubic metre for the beneficiaries of NER States including Sikkim and SC & ST Categories of those areas.

\*\*\*\*\*

**ANNEXURE - I**

**ANNEXURE-I REFERRED TO IN REPLY TO THE PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO 351 TO BE ANSWERED ON 19.07.2018 ON "AVAILABILITY OF BIO-GAS IN REMOTE/RURAL AREAS".**

**State-wise and State Rural Development Department-wise including KVIC Physical Targets allocated for setting up of small biogas plants under NNBOMP during the year 2018-19**

Sl. No.	Name of the State Rural Development Departments (SRDDs) & KVIC	Target Numbers of biogas plants			Total Nos. of Biogas Plants
		General	S.C.	S.T.	
1	Rural Development Department, Govt. of Andhra Pradesh	2500 (T-100)	1500 (T-30)	1000 (T-30)	5000 (T-160)
2	Rural Development Department, Govt. of Arunachal Pradesh	100	-	300 (T-30)	400 (T-30)
3	Panchayat & Rural Development Department, Govt. of Assam	5000 (T-140)	1000(T-30)	1500 (T-30)	7500 (T-200)
4	Panchayati Raj Department, Govt. of Bihar	3000 (T-300)	1500(T-100)	-	4500 (T-400)
5	Panchayat & Rural Development Department, Govt. of Chhattisgarh	2000 (T-300)	1000	1000(T-100)	4000 (T-400)
6	Panchayati Raj Department, Goa	200	100	-	300
7	Panchayat, Rural Housing and Rural Development, Deptt. Govt. of Gujarat	1000 (T-35)	600 (T-10)	1000 (T-80)	2600 (T-125)
8	Rural Development Department, Govt. of Haryana	1000 (T-100)	700(T-80)	-	1700 (T-180)
9	Rural Development & Panchayati Raj Department, Govt. of Himachal Pradesh	500 (T-20)	200 (T-5)	200	900 (T-25)
10	Rural Development & Panchayati Raj, Govt. of Jammu and Kashmir	500	200	200	900
11	Rural Development Department, Govt. of Jharkhand	1000(T-50)	500(T-50)	1000	2500 (T-100)
12	Panchayati Raj & Rural Development Department, Govt. of Karnataka	7000 (T-1000)	1500 (T-100)	400 (T-100)	8900 (T-1200)
13	<b>Rural Development</b> Govt. of Kerala	2500 (T-180)	900 (T-100)	-	3400 (T-280)
14	Panchayat & Rural Development, Madhya Pradesh	4000 (T-1500)	1000 (T-300)	2000 (T-300)	7000 (T-2100)
15	Rural Development And Panchayati Raj Department, Govt. of Maharashtra	7000 (T-4000)	1500 (T-200)	1000 (T-200)	9500 (T-4400)
16	Rural Development & Panchayati Raj Department, Govt. of Manipur	100	-	300	400
17	Community & Rural Development Department, Govt. of Meghalaya	100	-	400	500
18	Rural Development Department, Govt. of Mizoram	100	-	400	500
19	Rural Development Deptt., Govt. of Nagaland	100	-	300	400
20	Rural Development Deptt., Govt. of Odisha	2000 (T-100)	1500 (T-30)	1000 (T-30)	4500 (T-160)
21	Deptt. of Rural Development &	3000 (T-800)	2000 (T-100)	-	5000 (T-900)

	Panchayat, Govt. of Punjab				
22	Rural Management & Development Department, Govt. of Sikkim	100	-	200	300
23	Panchayat Raj and Rural Development, Govt. of Telangana	1500 (T-200)	500	500	2500 (T-200)
24	Rural Development, Govt. of Tripura	100	200	200	500
25	Deptt. of Rural Development, Govt. of Uttar Pradesh	1500 (T-100)	2000	50	3550 (T-100)
26	Department of Rural Development Pauri Garhwal, Govt. of Uttarakhand	1000 (T-30)	1000 (T-20)	200	2200(T-50)
27	Rural Development and Panchayat Raj Department, Govt. of Rajasthan	1200 (T-100)	1500 (T-50)	1000 (T-50)	3700 (T-200)
28	Rural Development and Panchayat Raj Department, Govt. of Tamil Nadu	600 (T-50)	2000 (T-50)	500	3100 (T-100)
29	Rural Development Department, Puducherry	100	0	50	150
30	Panchayat Raj and Rural Development, Lakshadweep	100	-	200	300
31	Department Of Panchayats & Rural Development, Govt. of West Bengal	2000 (T-200)	1000(T-100)	1000 (T-100)	4000 (T-400)
32	Rural Development, Panchayati Raj & Community Development Department, Daman & Diu	-	100	100	200
33	Rural Development, Panchayati raj & Community Development, Dadar & Nagar Haveli	-	100	200	300
34	Department of Rural Development & Panchayats, Chandigarh Union Territory	-	200	0	200
35	Rural Development Deptt; Govt. of NCT of Delhi	100	500	-	600
36	Khadi and Village Industries Commission, (KVIC), Mumbai	4000 (NER-500) (T-200)	2500 (T-100)	1500(T-100)	8000 (T-500)
	<b>Total</b>	<b>55,000</b>	<b>27,300</b>	<b>17,700</b>	<b>1,00,000</b>

\*\*T stands for Toilet Linked Biogas Plants from 1 to 10 cubic meter size only.

**ANNEXURE-II**

**ANNEXURE-II REFERRED TO IN REPLY TO THE PART (c) OF THE LOK SABHA UNSTARRED QUESTION NUMBER 351 TO BE ANSWERED ON 19.07.2018 ON “AVAILABILITY OF BIO-GAS IN REMOTE/RURAL AREAS”.**

**Details of States/UTs- wise total numbers of biogas plants installed and number of villages covered under the NBMMP Scheme during the last three years, 2015-16 to 2017-18.**

<b>Sl. No.</b>	<b>Name of States/Union Territories</b>	<b>Number of Biogas plants set up during last three years 2015-16 to 2017-18</b>	<b>Number of villages covered under the Biogas scheme from the year 2015-16 to 2017-18 (As per information available on 17.07.2018)</b>
1.	Andhra Pradesh	21184	2863
2.	Arunachal Pradesh	5	2
3.	Assam	22603	7895
4.	Bihar	33	29
5.	Chhattisgarh	4660	1460
6.	Goa	121	46
7.	Gujarat	4144	498
8.	Haryana	1297	87
9.	Himachal Pradesh	263	187
10.	Jammu & Kashmir	95	5
11.	Jharkhand	361	23
12.	Karnataka	17278	1301
13.	Kerala	6127	675
14.	Madhya Pradesh	17283	4458
15.	Maharashtra	36612	12604
16.	Manipur	-	-
17.	Meghalaya	370	113
18.	Mizoram	530	67
19.	Nagaland	0	-
20.	Odisha	5630	1733
21.	Punjab	7199	5350
22.	Rajasthan	1137	415
23.	Sikkim	170	18
24.	Tamil Nadu	455	53
25.	Telangana	13023	1329
26.	Tripura	285	165
27.	Uttar Pradesh	1710	829
28.	Uttarakhand	4026	883
29.	West Bengal	317	292
30.	KVIC, Mumbai (All States)	*	*
	<b>Total</b>	<b>166918</b>	<b>43380</b>

**\*KVIC figures of Villages covered have been subsumed in the respective States.**